

## NOTICE

Advocates are requested to supply copies of paper books and interim/final orders passed by this Hon'ble Court along with fresh status of following cases to Reconstruction Cell with in a period of 15 days.

1. WTR no. 38/1990 titled as C.W.T. V/S RAKESH KUMAR
2. CR no. 3329/1989 titled as RAJE RAM V/S RAMA NAND ETC
3. FAO no. 1020/1990 titled as SHANTI DEVI V/S BIMLA DEVI
4. SAO no. 48/1989 titled as NACHHATTAR SINGH & ORS. V/S HARMINDER SINGH & ORS.
5. SAO no. 36/1990 titled as GULSHAN KUMAR V/S M.C. SONEPAT

*10/03/22*  
Assistant Registrar  
(Civil Revision Branch)  
*12* *10/3/22*